

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2906
ANSWERED ON:30.03.2012
FINANCIAL ASSISTANCE FOR POWER GENERATION PROJECTS
Gorakhnath Shri ;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of FINANCE be pleased to state:

- (a) whether the National Bank for Agricultural and Rural Development (NABARD) and scheduled commercial banks have financed the power generation projects and new and renewable energy resources during the last three years and the current year;
- (b) if so, the details thereof, bank-wise, State-wise including Andhra Pradesh and project-wise;
- (c) whether the Planning Commission has warned the said banks regarding lending for such projects in the recent past; and
- (d) if so, the details thereof and the reasons therefor alongwith the reaction of the Government thereto ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): National Bank for Agricultural and Rural Development (NABARD) has reported that they had financed the power generation projects (Hydel Power upto 10 mega watt) and new and renewable energy resources (solar power generations). The details are given in Annexure-I and Annexure-II. As reported by RBI the total outstanding credit by Scheduled Commercial Bank to Power Sector as at end of March 2009, March 2010, March, 2011 and December, 2011 is as given below:

(Amt in Rs. Crore)

Banks Group Total outstanding credit to Power Sector

31.03.2009 31.03.2010 31.03.2011 31.12.2011

Nationalised Banks	64112.56	101074.06	175003.40	205339.33
State Bank Group	22455.41	21351.34	28195.60	29573.95
Old Private Sector Bank	4039.77	7277.77	8204.98	8217.46
New Private Sector Bank	2674.78	4857.61	13967.21	16790.62
Foreign Banks	759.49	695.14	1228.36	2611.63
Total	94042.01	135255.92	226599.55	262532.99

A statement giving details of loans disbursed by Public Sector Banks (PSBs) to Power Sector Companies state-wise and banks-wise along with amount of loan repaid by the power sector companies is given as annexure-III.

(c): No, sir.

(d): In view of (c) above, does not arise.